

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
STARRED QUESTION NO. : 124  
(To be answered on the 24<sup>th</sup> November 2016)

IRREGULARITIES BY AIRLINES

\*124. DR. P. VENUGOPAL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether instances of irregularities/ malpractices indulged in by pilots/airlines have been reported in the recent past, and if so, the details of cases reported, airline-wise during last one year and the current year;
- (b) the corrective action taken thereon by the Directorate General of Civil Aviation (DGCA)/Government thereon;
- (c) whether taxing of aircraft by tipsy engineers has emerged as the latest safety scare at airports in the country and if so, the details thereof;
- (d) whether DGCA has conducted surveillance checks at airports and came across a number of such cases and if so, the details thereof; and
- (e) whether DGCA has taken any corrective action in the matter and if so, the details thereof?

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Ashok Gajapathi Raju Pusapati)

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(a) to (e) A statement is laid on the table of the House.

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(a) & (b) A total of 208 irregularities by pilots of various airlines have been reported to DGCA during last year and the current year 2016. The details are attached as Annexure 1.

A total of 15 irregularities by Airlines have been reported to DGCA during last year and the current year 2016. The details are attached as Annexure 2. In all the cases relevant enforcement action has been taken against the pilots and the airlines concerned.

(c) As per the records available, no recent case has been reported to DGCA for taxing of aircraft by engineer under the influence of alcohol.

(d) & (e) During a recent surveillance carried out by DGCA, it was found that one of the scheduled airline was not strictly adhering to the DGCA requirements regarding Breath Analyzer check as laid down in Civil Aviation Requirements (CAR) Section 5 Series F Part III.

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## Annexure 1

Irregularities by Flight Crew for the Year 2015					
Airlines	Violations related to Breathalyzer testing	Operating flight beyond validity of Pilot Proficiency Check	Allowing unauthorized entry into cockpit	Violation of cockpit/cabin discipline	FTDL Violations
Air India	12	Nil	Nil	Nil	Nil
Indigo	13	Nil	Nil	Nil	Nil
Air India Charters	Nil	Nil	Nil	Nil	Nil
Blue Dart	Nil	Nil	Nil	Nil	Nil
Jet Lite	Nil	Nil	Nil	Nil	Nil
Spice Jet	05	Nil	Nil	Nil	Nil
Go Air	04	Nil	Nil	Nil	Nil
Jet Airways	13	Nil	Nil	Nil	Nil
Alliance Air	Nil	Nil	Nil	Nil	Nil
Air Asia	01	Nil	Nil	Nil	Nil
Vistara	01	Nil	Nil	Nil	Nil
Total	49	Nil	Nil	Nil	Nil

Irregularities by Flight Crew for the Year 2016(Till 31.10.2016)					
Airlines	Violations related to Breathalyzer testing	Operating flight beyond validity of Pilot Proficiency Check	Allowing unauthorized entry into cockpit	Violation of cockpit/cabin discipline	FTDL Violations
Air India	18	Nil	Nil	Nil	07
Indigo	07	Nil	Nil	03	Nil
Air India Charters	01	Nil	Nil	Nil	Nil
Blue Dart	Nil	Nil	Nil	Nil	Nil
Jet Lite	Nil	Nil	Nil	Nil	Nil
Spice Jet	07	Nil	Nil	Nil	63
Go Air	01	01	Nil	Nil	Nil
Jet Airways	10	01	Nil	Nil	27
Alliance Air	Nil	Nil	Nil	Nil	Nil
Air Asia	Nil	Nil	Nil	Nil	Nil
Vistara	01	Nil	Nil	Nil	Nil
Air Pegasus	Nil	Nil	Nil	Nil	06
Quickjet	06	Nil	Nil	Nil	Nil
Total	51	02	Nil	03	103



Irregularities and Action taken by DGCA from 2015 to 2016 (Till October 2016)				
S No	Year	Organization/Airlines	Irregularities	Action Taken
1.	2015	All Scheduled	Violation of DFDR/FOQA Monitoring	Advisory to Chief of Flight Safety cautioning strict action on violation of DFDR/FOQA Monitoring
2.	2015	M/s Vistara	Violation of DGCA regulation	Warning to Accountable Manager for not ensuring Compliance to the provision of CAR Section 5, Series- F, Part-III
3.	2015	M/s Jet Airways	Not adhering proper flight planning	Warning to Accountable Manager for not ensuring proper flight planning
4.	2016	M/s Air Pegasus	Over logging of training hours by crew	Warning to Accountable Manager as crew over logged training hours
5.	2016	M/s Air Pegasus	Not adhering to flight Duty Time Limitation(FDTL)	Warning to Accountable Manager as crew violated FDTL
6.	2016	M/s KIAAN Airways Pvt. Ltd	Not adhering the DGCA regulation of Continued Airworthiness	Warning issued to Ms. Niharika Agrawat (AM) to be care full in future
7.	2016	M/s EON Aviation Pvt. Ltd.	Not adhering the DGCA regulation of Continued Airworthiness	Warning issued to Shri. Rakesh Kacker (AM) to be care full in future
8.	2016	M/s Thumbay Aviation	Concealment of factual information during endorsement of helicopter VT-ASL in AOP	Warning issued to accountable manager to be care full in future
9.	2016	M/s Supreme Transport	Concealment of factual information about the lease agreement of VT-PRS for endorsement of AOP	Permit suspended for two months w.e.f. 14.06.2016
10.	2016	M/s E-factor Ballon	Unauthorized Test flying of Hot Air Balloon without permission from ATC	Permit suspended for one month w.e.f. 26.09.2016
11.	2016	M/s GVK Projects and Technical services	Appointment of Board of Directors without Security clearance from MHA	Warning issued
12.	2016	M/s Turbo- Megha	Operation of aircraft VT-TMU without endorsement in AOP	Suspension of C of R of VT-TMU for 15 days w.e.f. 24.06.2016 to 08.07.2016
13.	2016	M/s Air Pegasus Pvt. Ltd.	No aircraft is available for continuation of AOP	AOP has been suspended w.e.f. 08.11.2016